ELECTION MATTER
TIME BOUND

F.No. C.50/61/2015-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board Excise & Customs

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North Block, New Delhi.
Dated the 17th November, 2015.

To,
All Chief Commissioners/Directors General of CBEC

Subject: General Election to the Legislative Assembly of Bihar – reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/Exp.Obs./2015/EEPS/Vol.IV/782 dated 16th November, 2015 with the request that the officers (as per list attached with the Commission’s letter) under your charge may be directed to reach their assigned Constituency/Distt. Hqrs on 3rd December, 2015.

Yours faithfully,

Encl: As above.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528

Copy to:
1. The website Manager, DG (Systems) with the request to upload this letter alongwith enclosures at the official website of CBEC.
2. The Secretary, (Attn. Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi w.r.t. the Commission’s letter referred to above.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528